

20.9.96


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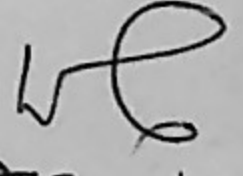
7/9/96

Shri M. S. Das Gupta 1004

Shri M. P. L. Verma 1009

Learned Counsel for the
 applicant has filed MA no 1401/96
 annexing a copy of the letter
 dated 26.3.96 by which the
 applicant has already been
 associated. In view of this,
 learned Counsel for the applicant
 submits that the applicant
 does not want to press
 the application. Application
 is accordingly dismissed
 as not pressed. Shri
 N. B. Singh is present for
 the respondent.


 NBS


 MS